

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3540
(To be answered on the 24th March 2022)**

TAX INCENTIVES TO PROMOTE AIR SPORTS

3540. SHRI S. JAGATHRAKSHAKAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has proposed tax incentives and dedicated airspace at select locations to promote air sports such as aerobatics, hand gliding, paragliding, and sky-diving;
(b) if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c) Currently, there is no proposal in the Government for providing tax incentives to promote air sports. The proposed National Air Sports Policy (NASP 2022) is in draft stage. It was released in January 2022 for public comments. The draft proposes that dedicated airspaces may be considered in areas of frequent or seasonal air sports operations. Such dedicated airspaces for air sports would be established after due consideration of various safety and security aspects including the presence of military airspaces or civil/military aerodromes in the proximity.

The Government has received several comments from the public on the draft NASP 2022 and the same are currently being considered.
